

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 633
TO BE ANSWERED ON 06.12.2023**

RAILWAY PROJECTS IN MAHARASHTRA

633. SHRI RAJAN VICHARE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the current status of ongoing and pending railway projects in various railway zones in Maharashtra, especially in Thane parliamentary constituency;**
- (b) the details of funds allocated and released for the development of these projects;**
- (c) whether the Government has taken any steps to ensure timely completion of these projects; and**
- (d) if so, the details in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 633 BY SHRI RAJAN VICHARE TO BE ANSWERED IN LOK SABHA ON 06.12.2023 REGARDING RAILWAY PROJECTS IN MAHARASHTRA

(a) to (d): Railway projects are sanctioned Zonal Railway-wise and not State-wise as Indian Railways' projects may span across State boundaries. However, as on 01.04.2023, 34 Railway infrastructure projects (16 New Line, 02 Gauge Conversion and 16 Doubling), of total length of 5,872 km costing ₹80,184 crore falling fully/partly in the State of Maharashtra including those falling fully/partly in Thane Parliamentary Constituency, are in planning/approval/construction stages, out of which 1,421 km length has been commissioned and an expenditure of ₹23,964 crore has been incurred upto March 2023. These include-

- (i) 16 New Line projects of total length of 2,017 km costing ₹38,423 crore, out of which 93 km length has been commissioned and an expenditure of ₹6,052 crore has been incurred upto March 2023.**
- (ii) 2 Gauge Conversion projects of total length of 580 km costing ₹7,339 crore, out of which 283 km length has been commissioned and an expenditure of ₹2,791 crore has been incurred upto March 2023.**
- (iii) 16 Doubling projects of total length of 3,275 km costing ₹34,422 crore, out of which 1045 km length has been commissioned and an expenditure of ₹15,121 crore has been incurred upto March 2023.**

Railway infrastructure projects falling fully/partly in the State of Maharashtra are covered in Central Railway, South Central Railway, South East Central Railway, South Western Railway and Western Railway Zones of Indian Railways. Zone-wise and Year-wise details of railway projects including their cost, source of funds, expenditure and outlay are made available in public domain on Indian Railways website i.e. www.indianrailways.gov.in>Ministry of Railways>Railway Board>About Indian Railways>Railway Board Directorates>Finance (Budget)>Rail Budget/Pink Book (Year)>Railway-wise Works, Machinery and Rolling Stock Programme.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects across Indian Railways. Budget allocation for Infrastructure projects and safety works falling fully/partly in the State of Maharashtra is as under:-

Period	Average Outlay	Percentage more as compared to average allocation during 2009-14
2009-14	₹1171 crore/year	-
2014-23	₹6493 crore/year	455% more
2023-24	₹13539 crore	1056% more

During 2014-23, 1,472 km sections (147 km New Line, 136 km Gauge Conversion and 1,189 km Doubling), falling fully/partly in the State of Maharashtra, have been commissioned at an average rate of 163.56 km per year, which is 180% more than average annual commissioning during 2009-14 (58.4 km/year).

Completion of Railway project/s depends on various factors like land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project/s site, number of working months in a year for particular project site due to climatic conditions etc. All these factors affect the completion time of the project/s.

Various steps taken by the Government for effective and speedy implementation of rail projects include (i) substantial increase in allocation of funds, (ii) delegation of powers at field level, (iii) close monitoring of progress of project at various levels (iv) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.
